RESUME OF WORK DONE BY LOK SABHA

EIGHTEENTH LOK SABHA
THIRD SESSION, 2024



LOK SABHA SECRETARIAT, NEW DELHI
May, 2025/Vaisakha, 1947 (Saka)

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EIGHTEENTH LOK SABHA—THIRD SESSION

(25 *November*, 2024 *to* 20 *December*, 2024)



LOK SABHA SECRETARIAT
NEW DELHI
May, 2025/*Vaisakha,* 1947 *(Saka)*

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PREFACE

This Publication contains a brief resume of work done during the Third Session of Eighteenth Lok Sabha *i.e.* from 25 November, 2024 to 20 December, 2024.

NEW DELHI;
May, 2025
Vaisakha, 1947 (*Saka*)

UTPAL KUMAR SINGH
Secretary General

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1. DURATION OF SESSION

(3rd Session of 18th Lok Sabha)

1.	Date of Summons	:	6 November, 2024
2.	Date of Commencement	:	[$]25 November, 2024
3.	Date of Adjournment *sine die*	:	20 December, 2024
4.	Date of prorogation	:	21 December, 2024
5.	Total number of days of Session	:	26
6.	Number of Actual days of Sittings	:	[@]20
7.	Number of hours of sitting	:	62 hours

[$] The first sitting commenced with the playing of National Anthem.

[@] The House was adjourned *sine die* on 20th December, 2024. The sitting ended with the playing of National song.

2. BILLS

(i) GOVERNMENT BILLS

Sl. No.	Title of the Bill	Date of introduction	Date of laying on the Table (in case of Bill passed by Rajya Sabha)	Date(s) of discussion in Lok Sabha	Time taken —— H. M.	No. of amendments Tabled	No. of amendments carried	Progress/ remarks
1	2	3	4	5	6	7	8	9
1.	The Coastal Shipping Bill, 2024	02.12.2024	-	-	-	-	-	Pending
2.	The Banking Laws (Amendment) Bill, 2024	09.08.2024 (Earlier Session)	-	03.12.2024 (Consideration and passing)	04 58	35	-	Passed
3.	The Oilfields (Regulation and Development) Amendment Bill, 2024, as passed by Rajya Sabha	-	04.12.2024	-	-	-	-	Pending
4.	The Railways (Amendment) Bill, 2024	09.08.2024 (Earlier Session)	-	04.12.2024 05.12.2024 09.12.2024 11.12.2024 (Consideration and passing)	06 53	09	-	Passed

5.	The Boilers Bill, 2024, as passed by Rajya Sabha	-	05.12.2024	-	-	-	-	Pending
6.	The Merchant Shipping Bill, 2024	10.12.2024	-	-	00 07*	-	-	Pending
7.	The Disaster Management (Amendment) Bill, 2024	01.08.2024 (Earlier Session)	-	11.12.2024 12.12.2024 (Consideration and passing)	07 28	84	-	Passed
8.	The Constitution (One Hundred and Twenty-ninth Amendment) Bill, 2024	17.12.2024		17.12.2024 (Introduction)	01 46*	-	-	Motion for reference of the Bills to a Joint Committee with the instruction to report by the first day of the last week of next Session was adopted.
9.	The Union Territories Laws (Amendment) Bill, 2024	17.12.2024		20.12.24 (Motion for reference to Joint Committee)	00 02*	-	-	
10.	The Appropriation (No. 3) Bill, 2024	17.12.2024	-	17.12.2024 (Introduction, consideration and passing)	00 09	-	-	Passed
11.	The Readjustment of Representation of Scheduled Tribes in Assembly Constituencies of the State of Goa Bill, 2024	05.08.2024 (Earlier Session)	-	17.12.2024 (Consideration)	01 47	-	-	Pending

* The Bills were opposed at the introduction stage and time taken for opposing the introduction.

(ii) BILLS REFERRED TO THE STANDING COMMITTEES AND PRESENTATION/ LAYING OF REPORTS THEREON

Sl. No.	Title of the Bill	Date of introduction in Lok Sabha/ Rajya Sabha	Referred by Speaker/ Chairman	Name of the Committee/ Date of reference	Date of Presentation/ laying of report	Remarks
			-NIL-			

SUMMARY

1.	Bills pending at the end of second Session	8
2.	Bills introduced	5
3.	Bills opposed at introduction stage	3
4.	Bills passed by Rajya Sabha and laid on the Table	2
5.	Bills passed by Rajya Sabha and laid on the Table - returned by Lok Sabha with amendments	Nil
6.	Bills passed by Rajya Sabha and laid on the Table during earlier Session - returned by Lok Sabha with amendments	Nil
7.	Bills returned by Rajya Sabha with amendments and laid on the Table of Lok Sabha	Nil
8.	Bills passed	4
9.	Bills in respect of which amendments made by Rajya Sabha were agreed to by Lok Sabha	Nil
10.	Bills in respect of which amendments made by Rajya Sabha were not agreed to by Lok Sabha	Nil
11.	Bills negatived	Nil
12.	Bills withdrawn	Nil
13.	Bills – debate concluded but further motions not taken up	Nil
14.	Motions for adjournment of debate on the Bills adopted	Nil
15.	Bills referred to Select Committee	Nil
16.	Bills referred to Joint Committee	2
17.	Bills reported by Select Committee	Nil
18.	Bills reported by Joint Committee	Nil
19.	Bills originated in and referred to Joint Committee by Rajya Sabha in respect of which motion for concurrence were adopted by Lok Sabha	Nil
20.	Bills referred to Standing Committees by Chairman/Speaker	Nil
21.	Bills reported by Standing Committees	Nil
22.	Bills pending at the end of Third Session of Eighteenth Lok Sabha	11

(iii) PRIVATE MEMBERS' BILLS*

Sl. No.	Title of the Bill and member-in-charge	Date of introduction	Date(s) of laying on the Table (in the case of Bills passed by Rajya Sabha)	Date(s) of discussion in Lok Sabha	Time taken H. M.	No. of amendments Tabled	No. of amendments carried	Progress/ remarks
			-Nil-					

* Private Members' Business (Bills) was not taken up on 29.11.2024 due to early adjournment of the House on that day. Private Members' Business (Bills) was not included in the Revised List of Business for 13.12.2024.

SUMMARY

(PRIVATE MEMBERS' BILLS)#

1.	Total No. of Notices of Bills received	190
2.	Bills pending at the end of the last session	65
3.	Bills introduced	Nil
4.	Bills withdrawn	Nil
5.	Bills negatived	Nil
6.	Bills removed from the Register of Pending Bills	Nil
7.	Bills part-discussed	1 (at the end of third Session)
8.	Bills pending at the end of the Session *vide* para No. 1629 of Bulletin-Part II, dated 17.01.2025	65

#Private Members' Business (Bills) was not taken up on 29.11.2024 due to early adjournment of the House on that day. Private Members' Business (Bills) was not included in the Revised List of Business for 13.12.2024.

3. CANCELLATION OF SITTING OF LOK SABHA

Sl. No.	Subject	Date of Announcement	Remarks
		-Nil-	

4. DETAILS OF DIVISIONS HELD DURING THE 3RD SESSION OF 18TH LOK SABHA

Sl. No.	Date	Subject	Results
1.	17.12.2024	Division was held on the motion moved in Lok Sabha on the Constitution (One Hundred and Twenty-Ninth Amendment) Bill, 2024 moved by Shri Arjun Ram Meghwal, Minister of State(IC) for Law and Justice.	Ayes:263 Noes:198

5. FINANCIAL BUSINESS

Subject	Date of presentation	Date(s) of Discussion		Time taken H. M.
		BUDGET		
Supplementary Demands for Grants (First Batch) for 2024-2025	12.12.2024	16.12.2024 17.12.2024	Discussion and voting on Supplementary Demands for Grants for 2024-2025	07 20

6. CALLING ATTENTION

Subject	Name of Member who called attention	Name of Minister and Date when taken up	Time Taken	
			H.	M.
		-Nil-		

7. COMMITTEES

(i) Financial Committees

Sl. No.	Name of the Committee	Date of constitution	No. of sittings	Duration H.	Duration M.	Average percentage of attendance	Study Tours/Local visits undertaken	Reports Presented: Original	Reports Presented: Action Taken	Reports Presented: A/T Statement	Remarks
1.	Committee on Estimates	14.08.2024	02	03	40	61.66%	Nil	Nil	05	07	-
2.	Committee on Public Undertakings	14.08.2024	08	06	40	56.25%	Nil	05	03	03	-
3.	Committee on Public Accounts	14.08.2024	03	05	05	75.75%	Nil	01	08	11	-

(ii) Departmentally Related Standing Committees

Sl. No.	Name of the Committee	Date of constitution	No. of sittings	Duration H. M.	Average percentage of attendance	Study Tours/Local visits undertaken	Reports Presented			Remarks
							Original	Action Taken	A/T Statement	
1	2	3	4	5	6	7	8	9	10	11
1.	Committee on Agriculture, Animal Husbandry and Food Processing	26.09.2024	01	00 45	60%	Nil	06	00	00	—
2.	Committee on Chemicals and Fertilizers	26.09.2024	01	01 00	68%	Nil	03	02	06	—
3.	Committee on Coal, Mines and Steel	26.09.2024	02	02 50	62.9%	Nil	03	Nil	09	—
4.	Committee on Defence	26.09.2024	02	02 45	71%	Nil	04	02	Nil	—
5.	Committee on Energy	26.09.2024	03	03 15	75.27%	Nil	02	Nil	01	—
6.	Committee on External Affairs	26.09.2024	04	06 45	62.1%	Nil	01*	03	Nil	—
7.	Committee on Finance	26.09.2024	02	03 00	64.51%	Nil	05	02	Nil	—
8.	Committee on Consumer Affairs, Food and Public Distribution	26.09.2024	03	02 00	76.54%	—	02	04	04	—
9.	Committee on Communication and Information Technology	26.09.2024	02	02 53	46.77%	Nil	04	01	Nil	—

1	2	3	4	5	6	7	8	9	10	11
10.	Committee on Labour, Textiles and Skill Development	26.09.2024	02	02 45	70%	Nil	03	Nil	Nil	—
11.	Committee on Petroleum and Natural Gas	26.09.2024	03 05	25	77.4%	Nil	01	Nil	Nil	—
12.	Committee on Railways	26.09.2024	04	04 30	68.54%	—	—	—	—	—
13.	Committee on Rural Development and Panchayati Raj	26.09.2024	04	04 30	53.33%	Nil	03	01	01	—
14.	Committee on Social Justice and Empowerment	26.09.2024	01	00 30	58%	Nil	Nil	Nil	Nil	—
15.	Committee on Housing and Urban Affairs	26.09.2024	02	02 30	72.58%	—	01	01	—	—
16.	Committee on Water Resources	26.09.2024	01	01 45	73.3%	Nil	01	Nil	01	—

* The DFG Report was laid in Rajya Sabha on 18.12.2024. Could not be presented in Lok Sabha due to adjournment. Report sent to Hon'ble Speaker for presentation on 20.12.2024.

(iii) Committees other than Financial and Standing Committees

Sl. No.	Name of the Committee	Date of constitution	No. of sittings	Duration H.	Duration M.	Average percentage of attendance	Study Tours/Local visits undertaken	Reports Presented: Original	Reports Presented: Action Taken	Reports Presented: A/T Statement	*Remarks
1	2	3	4	5		6	7	8	9	10	11
1.	Committee on Absence of Members from the Sittings of the House	Not constituted	—	—	—	—	—	—	—	—	—
2.	House Committee	04.07.2024	03	04	45	75%	—	—	—	—	—
3.	Committee on Ethics	Not constituted	—	—	—	—	—	—	—	—	—
4.	Committee of Privileges	Not constituted	—	—	—	—	—	—	—	—	—
5.	Committee on Subordinate Legislation	Not constituted	—	—	—	—	—	—	—	—	—
6.	Committee on Papers Laid on the Table	Not constituted	—	—	—	—	—	—	—	—	—
			—	—	—	—	—	—	—	—	—
7.	Joint Committee on Offices of Profit	08.10.2024	01	00		50	46%	—	—	—	—
8.	Rules Committee	Not constituted	—	—	—	—	—	*	—	—	—
9.	General Purposes Committee	Not constituted	—	—	—	—	—	—	—	—	—

1	2	3	4	5	6	7	8	9	10	11
10.	Committee on the Welfare of Scheduled Castes and Scheduled Tribes	14.08.2024	02	02 30	61.66%	—	—	—	—	—
11.	Library Committee	Not constituted	—	— —	—	—	—	—	—	—
12.	Business Advisory Committee	18.7.2024	1	00 25	86.66%	N.A	1	N.A	N.A	—
13.	Joint Committee on Salaries and Allowances of Members of Parliament	Not constituted	—	— —	—	—	—	—	—	—
14.	Committee on Government Assurances	Not constituted	Nil	— —	—	Nil	—	—	—	—
15.	Committee on Petitions	Not constituted	—	— —	—	—	—	—	—	—
16.	Committee on Empowerment of Women	Not constituted	Nil	Nil Nil	Nil	Nil	Nil	Nil	Nil	Nil
17.	Committee on Welfare of Other Backward Classes	29.08.2024	02	3 37	60.00%	NIL	NIL	04	05	—

*General Purposes Committee (GPC) does not prepare any report..

8. MOTIONS

Motions under Rules 191 and 342

Sl. No.	Brief Subject	Disposal of Motion under Rule	Name of member who moved	Date(s) of discussion	Time Taken H. M.	No. of Amendments/ Substitute Motions Tabled/Moved/ Adopted	Remarks
1	2	3	4	5	6	7	8
			-Nil-				

MOTIONS UNDER RULES 191 AND 342

SUMMARY

No. of notices received	:	53
No. of motions admitted	:	Nil
No. of motions discussed	:	Nil
No. of discussions completed	:	Nil
No. of discussions remained part-discussed	:	Nil
Total time taken	:	Nil

MOTIONS UNDER RULE 388 FOR SUSPENSION OF RULES

Sl. No.	Text of Motion	Name of Minister/ member who moved	Date(s) of discussion	Time Taken H. M.	Remarks
		-Nil-			

9. VACATION OF SEATS IN LOK SABHA

Sl. No.	Name of Member/ Constituency/State	Date on which seat become vacant	Remarks
1.	Shri Chavan Vasantrao Balwantrao, (Nanded/Maharashtra)	26.08.2024	Died on 26.08.2024. Obituary Reference made in the House on 25.11.2024.
2.	Shri SK Nurul Islam, (Basirhat/West Bengal)	25.09.2024	Died on 25.09.2024. Obituary Reference made in the House on 25.11.2024.

10. Oath/Affirmation

Sl. No.	Name of Member	Constituency/ State	Oath/ Affirmation	Language in which Oath/ Affirmation made	Date of Oath/ Affirmation	Time Taken H	Time Taken M
1.	Smt. Priyanka Gandhi Vadra	Wayanad/ Kerala	Affirmation	Hindi	28.11.2024	00	03
2.	Shri Chavan Ravindra Vasantrao	Nanded/ Maharashtra	Oath	Marathi	28.11.2024		

11. OBITUARY AND OTHER REFERENCES

(i) Obituary References

Sl. No.	Name of the Member/Dignitary	Date of Death	Date of Obituary Reference	Time Taken H. M.
1.	Shri Chavan Vasantrao Balwantrao, (Sitting Member, Eighteenth Lok Sabha)	26.08.2024		
2.	Shri SK Nurul Islam, (Sitting Member, Eighteenth Lok Sabha and Member Fifteenth Lok Sabha)	25.09.2024		
3.	Shri M.M. Lawrence, (Member, Seventh Lok Sabha)	21.09.2024		
			25.11.2024	00 04
4.	Smt. M. Parvathi, (Member, Eleventh Lok Sabha)	25.09.2024		
5.	Shri Harishchandra Deoram Chavan, (Member, Fourteenth, Fifteenth and Sixteenth Lok Sabhas)	14.11.2024		
6.	Shri Prabhat Samantray, (Member, Twelfth and Thirteenth Lok Sabhas)	17.10.2024		
7.	Dr. K. Malaisamy, (Member, Thirteenth Lok Sabha)	06.11.2024		
8.	Smt. Manorma Singh, (Member, Eighth Lok Sabha)	08.12.2024	14.12.2024	00 04
9.	Shri S. M. Krishna (Member, Fourth, Fifth and Seventh Lok Sabhas)	10.12.2024		
10.	Shri Era Mohan, (Member, Seventh Lok Sabha)	10.12.2024		
11.	Shri E.V.K.S. Elangovan, (Member, Fourteenth Lok Sabha)	14.12.2024	19.12.2024	00 02

(ii) References on Landmark Occasions

Sl. No.	Name of the Occasion	Date of Occasion	Date of Reference	Time Taken H.	M.
1.	Reference regarding the observance of 23rd Anniversary of the Terrorist Attack on Parliament House.	13.12.2001	13.12.2024	00	02
2.	Reference regarding winning of World Chess Championship 2024 by Shri D. Gukesh in Singapore on 12.12.2024	12.12.2024	13.12.2024	00	02

(iii) References Regarding Tragic Incidents

Sl. No.	Name of the Occasion	Date of Incident	Date of Reference	Time Taken H M
	-Nil-			

12. PANEL OF CHAIRPERSONS, 18TH LOK SABHA

Sl. No.	Name of Member	Date of Nomination
1.	Shri Jagdambika Pal	01.07.2024*
2.	Shri P.C. Mohan	-do-
3.	Smt. Sandhya Ray	-do-
4.	Shri Dilip Saikia	-do-
5.	Kumari Selja	-do-
6.	Shri A. Raja	-do-
7.	Dr. Kakoli Ghosh Dastidar	-do-
8.	Shri Krishna Prasad Tenneti	-do-
9.	Shri Awadhesh Prasad	-do-

* Announcement made in the House on 01.07.2024.

13. MEMBERS ELECTED IN BYE-ELECTIONS

Sl. No.	Name of Member	Constituency/ State	Date when declared elected	Date of Oath/ Affirmation
1.	Smt. Priyanka Gandhi Vadra	Wayanad/Kerala	23.11.2024	28.11.2024
2.	Shri Chavan Ravindra Vasantrao	Nanded/ Maharashtra	23.11.2024	28.11.2024

14. PAPERS LAID ON THE TABLE

(a) By Government	:	2288
(b) By Private Members	:	Nil

PERSONAL EXPLANATION — UNDER RULE 357

-Nil-

15. Resolutions

(i) Government Resolution

Sl. No.	Text	Name of Member who moved	Date of moving and discussion	Time Taken H. M.	Ministry/ Department concerned	Remarks
			-Nil-			

(ii) Statutory Resolution

Sl. No.	Text of Resolution	Artical/ section of Constitution/ Act	Name of Member who moved	Date of moving and discussion	Time Taken H. M.	Ministry/ Department concerned	Remarks
			-Nil-				

(iii) Resolution placed before the House by the Speaker

Sl. No.	Text of Resolution	Date of placing before the House	Time Taken H. M.	Ministry/ Department concerned	Remarks
			-Nil-		

(iv) Motion for Modification of Statutory Rules and Regulations

Sl. No.	Brief Subject	Name of Member who moved	Date of moving and discussion	Time Taken H. M.	Ministry/ Department concerned	Remarks
			-Nil-			

(v) Private Members' Resolutions*

Sl. No.	Subject	Name of Member who moved	Date(s) of moving and discussion	Time Taken H. M.	Ministry/ Department	Remarks
			-Nil-			

*Private Members' Business (Resolutions) was not taken up on 06.12.2024 due to early adjournment of the House on that day. Private Members' Business (Resolutions) was not taken up as the House adjourned *sine-die* on 20.12.2024.

SUMMARY

(PRIVATE MEMBERS' RESOLUTIONS)[#]

1.	No. of notices of Resolutions received	6
2.	No. of Resolutions discussed	Nil
3.	No. of Resolutions adopted	Nil
4.	No. of Resolutions withdrawn	Nil
5.	No. of Resolutions negatived	Nil
6.	No. of Resolutions on which debate was adjourned	Nil
7.	No. of Resolutions part-discussed	1 (At the end of third Session)

[#] Private Members' Business (Resolutions) was not taken up on 06.12.2024 due to early adjournment of the House on that day. Private Members' Business (Resolutions) was not taken up as the House adjourned *sine-die* on 20.12.2024.

16. WITHDRAWAL/SUSPENSION OF MEMBERS FROM THE HOUSE

Sl. No.	Name of Member	Party	Date of withdrawal/ suspension	Period of withdrawal/ suspension	Remarks
		-Nil-			

17. QUESTIONS

STATEMENT

Information Relating to Questions for Inclusion in 'Resume of Work done by Lok Sabha' during the 3rd Session of 18th Lok Sabha

(I)	STARRED QUESTIONS	
	(a) Number of Questions put down in the Question Lists for oral answer	380
	(b) Number of Questions orally answered	61
(II)	UNSTARRED QUESTIONS	
	Number of Questions put down in the Question Lists for written answers	4370
(III)	ANSWERS LAID ON THE TABLE	
	Number of Questions (SQ 380+ USQ 4370) for which written answers were laid on the Table	4750
(IV)	SHORT NOTICE QUESTIONS	
	(a) No. of Short Notice Questions (SNQ) received	20
	(b) No. of notices of SNQ admitted	NIL
	(c) No. of notices of SNQ clubbed with SQ	NIL
	(d) No. of notices of SNQ disallowed	20
(V)	HALF-AN-HOUR DISCUSSION	
	(a) No. of notices of Half-an-Hour Discussion received	4
	(b) No. of notices of Half-an-Hour admitted	NIL
	(c) No. of notices of Half-an-Hour disallowed	4
(VI)	STATEMENT(S) MADE BY MINISTER CORRECTING REPLIES ALREADY GIVEN	
	No. of answers corrected	3

HALF-AN-HOUR DISCUSSION ARISING OUT OF ANSWER TO QUESTIONS DURING THE 3RD SESSION OF 18TH LOK SABHA

Sl. No.	Brief Subject	Name of members who participated in the discussion	Date of discussion	Ministry/ Department	Time Taken H. M.
		-Nil-			

SHORT NOTICE QUESTIONS ADMITTED AND DISCUSSED DURING THE 3RD SESSION OF 18TH LOK SABHA

Sl. No.	Brief Subject	Name of members who participated in the discussion	Date of discussion	Ministry/ Department	Time Taken H. M.
		-Nil-			

ABSTRACT OF STATEMENT(S) MADE BY MINISTERS CORRECTING THE REPLIES ALREADY GIVEN BY THEM TO QUESTIONS IN THE LOK SABHA

Sl. No.	Date of correcting the reply	Statement made by the Minister	No. of Question to which statement was made	Date of answer to the Question	Subject of the question
1.	2.12.2024	Finance	USQ 101	25.11.2024	Increase in Counterfeit Currency
2.	11.12.2024	Electronics and Information Technology	USQ 272	24.7.2024	Status of Digital India Programme
3.	18.12.2024	Science and Technology	USQ 2744	7.8.2024	Research in Science and Technology

18. RESIGNATION BY MEMBERS

Sl. No.	Name of member	Constituency	State	Date on which accepted by Speaker	Date on which announcement was made in the House
			-Nil-		

19. SPEAKER/CHAIRPERSON

Address/Announcements/Observations

Sl. No.	Subject	By whom	Date
1.	Observation regarding smooth functioning of the House.	Speaker	29.11.2024
2.	Observation regarding special discussion on the '75th Anniversary of Adoption of the Constitution of India' on 13th and 14th December, 2024.	Speaker	03.12.2024
3.	Observation regarding appeal to the members for maintaining decorum in the House.	Speaker	05.12.2024
4.	Observation regarding appeal to the members for maintaining decorum in the House.	Speaker	10.12.2024
5.	Announcement regarding welcoming Hon. Mr. Alen Simonyan, President of the National Assembly of the Republic of Armenia and Members of the Parliamentary Delegation who were on a visit to India as honoured guests.	Speaker	17.12.2024

20. SHORT DURATION DISCUSSIONS UNDER RULE 193

SUMMARY

No. of notices received	20
No. of discussion held	Nil
No. of discussion completed	Nil
No. of discussion remained part-discussed	Nil
Total time taken	Nil

SHORT DURATION DISCUSSION
(Rule 193)

Sl. No.	Subject	Name of the member who raised discussion	Date of discussion	Time Taken H. M.	Ministry/ Department concerned	Remarks
			-Nil-			

21. STATEMENTS

(i) *Suo Motu* Statement made by Minister under Rule 372 during Third Session of Eighteenth Lok Sabha

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken H.	M.
1.	Regarding recent development in India's relations with China.	Dr. Subrahmanyam Jaishankar	3.12.2024	0	19

(ii) Statements Made/Laid by Ministers regarding Correcting the Reply to Questions during Third Session of Eighteenth Lok Sabha

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken H. M.
1.	Regarding correcting the reply given on 25.11.2024 to Unstarred Question No. 101 asked by Shri Selvaganapathi T.M., MP, regarding "Increase in Counterfeit Currency".	Shri Pankaj Chaudhary	2.12.2024	0 01
2.	Regarding (i) correcting the reply given on 24.07.2024 to Unstarred Question No. 272 asked by Sarvashri C.N. Annadurai, Navaskani K and Selvam G, MPs regarding 'Status of Digital India Programme' and (ii) giving reasons for delay in correcting the reply.	Shri Jitin Prasada	11.12.2024	0 01
3.	Regarding (i) correcting the reply given on 07.08.2024 to Unstarred Question No. 2744 asked by Shri Rajesh Verma, MP regarding 'Research in Science and Technology' and (ii) giving reasons for delay in correcting the reply.	Dr. Jitendra Singh	18.12.2024	0 01

(iii) Statements Made/Laid by Ministers under Direction 73A of Directions by the Speaker during Third Session of Eighteenth Lok Sabha

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken H. M.
1	2	3	4	5
1.	Regarding the status of implementation of the recommendations contained in the 21st Report of the Standing Committee on Water Resources on Demands for Grants (2023-2024) pertaining to the Departmaent of Drinking Water and Sanitation, Ministry of Jal Shakti.	Shri V. Somanna	28.11.2024	0 01
2.	Regarding the status of implementation of the recommendations contained in the 28th Report of the Standing Committee on Water Resources on action taken by the Government on the recommendations/ observations contained in the 21st Report of the Committee on Demands for Grants (2023-2024) pertaining to the Department of Drinking Water and Sanitation, Ministry of Jal Shakti.	Shri V. Somanna	28.11.2024	0 01
3.	Regarding the status of implementation of the recommendations contained in the 138th Report of the Standing Committee on Health and Family Welfare on Medical Devices: Regulation & Control pertaining to the Department of Health and Family Welfare, Ministry of Health and Family Welfare.	Smt. Anupriya Patel	29.11.2024	0 01
4.	Regarding the status of implementation of the recommendations contained in the 56th Report of the Standing Committee on Labour, Textiles and Skill Development on Implementation of Skill Acquisition and Knowledge Awareness for Livelihood Promotion (SANKALP) Project pertaining to the Ministry of Skill Development and Entrepreneurship.	Shri Jayant Chaudhary	2.12.2024	0 01

1	2	3	4	5
5.	Regarding the status of implementation of the recommendations contained in the 53rd Report of the Standing Committee on Labour, Textiles and Skill Development on 'Development and Promotion of Jute Industry' pertaining to the Ministry of Textiles.	Shri Pabitra Margherita	3.12.2024	0 01
6.	Regarding the status of implementation of the recommendations contained in the 54th Report of the Standing Committee on Labour, Textiles and Skill Development on 'Schemes/Programmes of Central Silk Board for Development and Promotion of Silk Industry' pertaining to the Ministry of Textiles.	Shri Pabitra Margherita	3.12.2024	0 01
7.	Regarding the status of implementation of the recommendations contained in the 55th Report of the Standing Committee on Labour, Textiles and Skill Development on 'Development of Cotton Sector' pertaining to the Ministry of Textiles.	Shri Pabitra Margherita	3.12.2024	0 01
8.	Regarding the status of implementation of the recommendations contained in the 16th Report of the Standing Committee on Finance on action taken by the Government on the recommendations contained in the 4th Report of the Committee on Demands for Grants (2019-2020) pertaining to the Ministry of Planning.	Rao Inderjit Singh	4.12.2024	0 01
9.	Regarding the status of implementation of the recommendations contained in the 21st Report of the Standing Committee on Finance on action taken by the Government on the recommendations contained in the 10th Report of the Committee on Demands for Grants (2020-2021) pertaining to the Ministry of Planning.	Rao Inderjit Singh	4.12.2024	0 01

1	2	3	4	5
10.	Regarding the status of implementation of the recommendations contained in the 38th Report of the Standing Committee on Finance on action taken by the Government on the recommendations contained in the 28th Report of the Committee on Demands for Grants (2021-2022) pertaining to the Ministry of Planning.	Rao Inderjit Singh	4.12.2024	0 01
11.	Regarding the status of implementation of the recommendations contained in the 50th Report of the Standing Committee on Finance on action taken by the Government on the recommendations contained in the 43rd Report of the Committee on Demands for Grants (2022-2023) pertaining to the Ministry of Planning.	Rao Inderjit Singh	4.12.2024	0 01
12.	Regarding the status of implementation of the recommendations contained in the 64th Report of the Standing Committee on Finance on action taken by the Government on the Observations/ Recommendations contained in the 57th Report of the Committee on Demands for Grants (2023-2024) pertaining to the Ministry of Planning.	Rao Inderjit Singh	4.12.2024	0 01
13.	Regarding the status of implementation of the recommendations contained in the 17th Report of the Standing Committee on Finance on action taken by the Government on the recommendations contained in the 5th Report of the Committee on Demands for Grants (2019-2020) pertaining to the Ministry of Statistics and Programme Implementation.	Rao Inderjit Singh	4.12.2024	0 01
14.	Regarding the status of implementation of the recommendations contained in the 22nd Report of the Standing Committee on Finance on action taken by the Government on the recommendations contained in the 11th Report of the Committee on Demands for Grants (2020-2021) pertaining to the Ministry of Statistics and Programme Implementation.	Rao Inderjit Singh	4.12.2024	0 01

1	2	3	4	5
15.	Regarding the status of implementation of the recommendations contained in the 39th Report of the Standing Committee on Finance on action taken by the Government on the recommendations contained in the 29th Report of the Committee on Demands for Grants (2021-2022) pertaining to the Ministry of Statistics and Programme Implementation.	Rao Inderjit Singh	4.12.2024	0 01
16.	Regarding the status of implementation of the recommendations contained in the 51st Report of the Standing Committee on Finance on action taken by the Government on the recommendations contained in the 44th Report of the Committee on Demands for Grants (2022-2023) pertaining to the Ministry of Statistics and Programme Implementation.	Rao Inderjit Singh	4.12.2024	0 01
17.	Regarding the status of implementation of the recommendations contained in the 65th Report of the Standing Committee on Finance on action taken by the Government on the Observations/ Recommendations contained in the 58th Report of the Committee on Demands for Grants (2023-2024) pertaining to the Ministry of Statistics and Programme Implementation.	Rao Inderjit Singh	4.12.2024	0 01
18.	Regarding the status of implementation of the recommendations contained in the 15th Report of the Standing Committee on External Affairs on 'Welfare on Indian Diaspora: Policies/Schemes' pertaining to the Ministry of External Affairs.	Shri Kirtivardhan Singh	6.12.2024	0 01
19.	Regarding the status of implementation of the recommendations contained in the 20th Report of the Standing Committee on External Affairs on 'Demands for Grants (2023-24)' pertaining to the Ministry of External Affairs.	Shri Kirtivardhan Singh	6.12.2024	0 01

1	2	3	4	5
20.	Regarding the status of implementation of the recommendations contained in the 22nd Report of the Standing Committee on External Affairs on 'India's Neighbourhood First Policy' pertaining to the Ministry of External Affairs.	Shri Kirtivardhan Singh	6.12.2024	0 01
21.	Regarding the status of implementation of the Action taken by the Government on the recommendations/observations of the Department – Related Parliamentary Standing Committee on Health and Family Welfare in its 139th & 147th Reports on Cancer Care Plan & Management; Prevention, Diagnosis Research & Affordability of Cancer Treatment.	Shri Prataprao Jadhav	6.12.2024	0 01
22.	Regarding the status of implementation of the recommendations contained in the 51st Report of the Standing Committee on Agriculture, Animal Husbandry and Food Processing on Demands for Grants (2023-2024) (Demand No. 1) pertaining to the Department of Agriculture and Farmers Welfare, Ministry of Agriculture and Farmers Welfare.	Shri Bhagirath Choudhary	10.12.2024	0 01
23.	Regarding the status of implementation of the recommendations contained in the 57th Report of the Standing Committee on Communications and Information Technology on Department of Posts – Initiatives and Challenges pertaining to the Department of Posts, Ministry of Communications.	Dr. Chandra Sekhar Pemmasami	11.12.2024	0 01
24.	Regarding the status of implementation of the recommendations contained in the 7th Report of the Standing Committee on Energy on Demands for Grants (2021-22) pertaining to the Ministry of Power.	Shri Shripad Yesso Naik	12.12.2024	0 01
25.	Regarding the status of implementation of the recommendations contained in the 25th Report of the Standing Committee on Energy on Demands for Grants (2022-23) pertaining to the Ministry of Power.	Shri Shripad Yesso Naik		

1	2	3	4	5
26.	Regarding the status of implementation of the recommendations contained in the 35th Report of the Standing Committee on Energy on Demands for Grants (2023-24) pertaining to the Ministry of Power.	Shri Shripad Yesso Naik	12.12.2024	0 01
27.	Regarding the status of implementation of the recommendations contained in the 18th Report of the Standing Committee on Energy on Development of Coal Blocks Allocated to Power Sector pertaining to the Ministry of Power.	Shri Shripad Yesso Naik	12.12.2024	0 01
28.	Regarding the status of implementation of the recommendations contained in the 26th Report of the Standing Committee on Energy on Review of Power Tariff Policy – need for uniformity in Tariff Structure across the country pertaining to the Ministry of Power.	Shri Shripad Yesso Naik	12.12.2024	0 01
29.	Regarding the status of implementation of the recommendations contained in the 2nd Report of the Standing Committee on Defence on Demands for Grants (2019-20) on Army, Navy, Air Force and Joint Staff (Demand Nos. 19 and 20) pertaining to the Ministry of Defence.	Shri Sanjay Seth	13.12.2024	0 01
30.	Regarding the status of implementation of the recommendations contained in the 27th Report of the Standing Committee on Energy on 'Evaluation of Wind Energy in India' pertaining to the Ministry of New and Renewable Energy.	Shri Shripad Yesso Naik	18.12.2024	0 01
31.	Regarding the status of implementation of the recommendations contained in the 47th Report of the Standing Committee on Communications and Information Technology on 'Review of Functioning of Central Board of Film Certification (CBFC)' pertaining to the Ministry of Information and Broadcasting.	Dr. L. Murugan	18.12.2024	0 01

(iv) Statements Made/Laid by Parliamentary Affairs Minister regarding Government Business during Third Session of Eighteenth Lok Sabha

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken H.	Time Taken M.
1.	Regarding Government Business for the week commencing the 2nd December, 2024.	Shri Arjun Ram Meghwal	29.11.2024	0	01
2.	Regarding Government Business for the week commencing the 9th December, 2024.	Shri Arjun Ram Meghwal	06.12.2024	0	01
3.	Regarding Government Business during the remaining part of the 3rd session of 18th Lok Sabha.	Shri Arjun Ram Meghwal	13.12.2024	0	01

(v) Statement Indicating Matters of Urgent Public Importance Raised during 'Zero Hour' in the Third Session of Eighteenth Lok Sabha

Date	No. of Matters raised out of 20 balloted notices+extras	No. of Members spoken/ Associated	Notices received	Time Taken H. M.
25.11.2024	NIL	NIL	130	NIL
27.11.2024	NIL	NIL	160	NIL
28.11.2024	NIL	NIL	154	NIL
29.11.2024	NIL	NIL	116	NIL
02.12.2024	NIL	NIL	147	NIL
03.12.2024	18 + 10 = 28	39	162	00 59
04.12.2024	20 + 16 = 36	61	189	01 02
05.12.2024	00 + 01 = 01	01	201	00 05
06.12.2024	00+ 01 = 01	01	164	00 01
09.12.2024	NIL	NIL	176	NIL
10.12.2024	NIL	NIL	190	NIL
11.12.2024	08 + 03 = 11	13	173	00 25
12.12.2024	04 + 00 = 04	06	189	00 11
13.12.2024	NIL	NIL	169	NIL
16.12.2024	20+ 61 = 81	142	172	NIL
17.12.2024	NIL	NIL	218	NIL
18.12.2024	NIL	NIL	203	NIL
19.12.2024	NIL	NIL	163	NIL
20.12.2024	NIL	NIL	88	NIL
TOTAL	162	263	3164	04 41

MATTERS OF URGENT PUBLIC IMPORTANCE RAISED DURING ZERO HOUR

Position regarding receipt of replies from Ministries during Eighteenth Lok Sabha (As on 25.04.2025)

Session	Total Number of Matters raised	No. of replies received	Pending	Percentage of replies received to the total matters raised
First Session (24.06.2024 to 02.07.2024)	Nil	Nil	Nil	-
Second Session (22.07.2024 to 09.08.2024)	400	321	79	80.25%
Third Session (25.11.2024 to 20.12.2024)	162	97	65	59.87%

(vi) Position regarding Receipt of Replies from Ministries during Eighteenth Lok Sabha (As on 25.04.2025)

Session	Total Number of Matters raised	No. of replies received	Pending	Percentage of replies received to the total matters raised
First Session (24.06.2024 to 02.07.2024)	41	37	04	90.24%
Second Session (22.07.2024 to 09.08.2024)	358	312	46	87.15%
Third Session (25.11.2024 to 20.12.2024)	397	289	108	72.79%
Total	796	638	158	80.15

(vii) Statement showing the Time Lost due to Interruptions and Adjournments of the House during Third Session of the Eighteenth Lok Sabha

Date	Time lost due to Adjournments of the House following Interruptions H. M.	Time lost due to reasons other than Adjournments/ interruptions H. M.	House sat for extra time (beyond the normal time of the House) H. M.	Remarks regarding interruptions and adjournments
1	2	3	4	5
25/11/24	4 59	0 00	0 00	
27/11/24	5 46	0 00	0 00	
28/11/24	5 46	0 00	0 00	
29/11/24	5 40	0 00	0 00	
02/12/24	5 47	0 00	0 00	
03/12/24	0 05	0 00	1 27	
04/12/24	0 00	0 00	2 00	
05/12/24	4 33	0 00	0 00	
06/12/24	5 50	0 00	0 00	
09/12/24	5 51	0 00	0 00	

10/12/24	5 39	0 00	0 00
11/12/24	2 17	0 00	0 00
12/12/24	0 42	0 00	2 04
13/12/24	0 35	0 00	2 45
14/12/24	0 00	0 00	8 46
16/12/24	0 00	0 00	3 10
17/12/24	0 00	1 00	0 55
18/12/24	5 49	0 00	0 00
19/12/24	5 56	0 00	0 00
20/12/24	0 03	0 00	0 00

Total Gain = 30 hrs. 39 mts.

(viii) Statement under Direction 115

-Nil-

22. STATEMENT SHOWING DATE AND TIME OF RINGING OF QUORUM BELL DURING THE THIRD SESSION OF THE EIGHTEENTH LOK SABHA (25.11.2024 to 20.12.2024)

Sl. No.	Date	Time when quorum bell rung (hrs.)	Time Spent (mins.)	Subject matter under discussion when the quorum bell was rung	Remarks
			-Nil-		

Analysis of Ringing of Quorum Bell

1.	Total time spent on ringing of quorum bell	:	-
2.	Maximum number of times quorum bell was rung on a particular day	:	-
3.	Number of times House adjourned for want of quorum	:	-
4.	Number of days when sitting commenced after quorum bell was rung	:	-
5.	Number of days when House re-assembled after lunch break after quorum bell was rung	:	-

23. STATEMENT REGARDING WALKOUTS STAGED BY MEMBERS DURING THE THIRD SESSION OF EIGHTEENTH LOK SABHA (25.11.2024 to 20.12.2024)

Date	Time	Subject-matter
03.12.2024	1104 hrs.	Members of INC and SP staged a walkout from the House protesting against the alleged death of youths in the police firing in Sambhal, Uttar Pradesh.
	1159 hrs.	Members of INC, AITC and IUML staged a walkout from the House being dissatisfied with the reply of the Minister on the Question No. 104 on implementation of PM-Kisan and other agricultural schemes.
04.12.2024	1242 hrs.	Members of INC, SP and NCP (SP) staged a walkout from the House in protest of the fact that the Leader of Opposition was not allowed to go to Sambhal, Uttar Pradesh.
12.12.2024	1909 hrs.	Members of INC, DMK and some other members of Opposition parties staged a walkout from the House for the unsatisfactory reply from Shri Nityanand Rai, Minister of State for Home Affairs on the Disaster Management (Amendment) Bill, 2024.
	1941 hrs.	Members of DMK and INC staged a walkout from the House for the unsatisfactory reply from Shri Nityanand Rai, Minister of State for Home Affairs on the Disaster Management (Amendment) Bill, 2024.

24. STATEMENT SHOWING DATE-WISE DETAILS OF ACTUAL TIME SPENT IN THE CHAIR BY HON'BLE SPEAKER AND MEMBERS OF PANEL OF CHAIRPERSONS

FROM 25.11.2024 TO 20.12.2024

	No. of days	Total time spent	
		H.	M.
Hon'ble Speaker	20	24	01
Smt. Sandhya Ray	07	09	01
Shri Dilip Saikia	11	06	38
Shri Jagdambika Pal	05	06	18
Shri Krishna Prasad Tenneti	05	05	59
Shri A. Raja	04	04	46
Kumari Selja	02	03	09
Shri P. C. Mohan	02	01	04
Dr. Kakoli Ghosh Dastidar	01	00	47
Shri Awadhesh Prasad	01	00	17
TOTAL		62	00

STATEMENT SHOWING ACTUAL TIME SPENT IN THE CHAIR BY HON'BLE SPEAKER AND MEMBERS OF PANEL OF CHAIRPERSONS FROM 25.11.2024 TO 20.12.2024

Date	Time Spent	Total Time	
		H.	M.
1	2	3	4
HON'BLE SPEAKER			
25.11.2024	1100 to 1105 hrs.	00	05
27.11.2024	1100 to 1105 hrs.	00	05
28.11.2024	1100 to 1107 hrs.	00	07
29.11.2024	1100 to 1110 hrs.	00	10
02.12.2024	1100 to 1105 hrs.	00	05
03.12.2024	1100 to 1223 hrs.	01	23
	1405 to 1443 hrs.	00	38
	1523 to 1535 hrs.	00	12
	1818 to 1922 hrs.	01	04
04.12.2024	1100 to 1213 hrs.	01	13
	1754 to 1900 hrs.	01	06
05.12.2024	1100 to 1212 hrs.	01	12
06.12.2024	1100 to 1101 hrs.	00	01
09.12.2024	1100 to 1101 hrs.	00	01
10.12.2024	1100 to 1104 hrs.	00	04
11.12.2024	1100 to 1201 hrs.	01	01
	1605 to 1610 hrs.	00	05
12.12.2024	1100 to 1201 hrs.	01	01
	1818 to 2003 hrs.	01	45
13.12.2024	1100 to 1202 hrs.	01	02
	1204 to 1419 hrs.	02	15
	1718 to1723 hrs.	00	05
	1815 to1824 hrs.	00	09
14.12.2024	1100 to 1218 hrs.	01	18
	1413 to 1445 hrs.	00	32
	1458 to 1506 hrs.	00	08
	1749 to 1946 hrs.	01	57
16.12.2024	1100 to 1218 hrs.	01	18
	1935 to 2010 hrs.	00	35

1	2	3	4
17.12.2024	1100 to 1158 hrs.	00	58
	1203 to 1354 hrs.	01	51
	1551 to 1618 hrs.	00	27
18.12.2024	1100 to 1102 hrs.	00	02
19.12.2024	1100 to 1103 hrs.	00	03
20.12.2024	1100 to 1103 hrs.	00	03
TOTAL TIME SPENT IN THE CHAIR		**24**	**01**
Smt. Sandhya Ray			
25.11.2024	1200 to 1201 hrs.	00	01
02.12.2024	1200 to 1208 hrs.	00	08
09.12.2024	1200 to 1205 hrs.	00	05
	1400 to 1402 hrs.	00	02
	1500 to 1501 hrs.	00	01
11.12.2024	1201 to 1229 hrs.	00	28
12.12.2024	1300 to 1301 hrs.	00	01
	1400 to 1612 hrs.	02	12
	1644 to 1801 hrs.	01	17
16.12.2024	1218 to 1402 hrs.	01	44
	1533 to 1742 hrs.	02	09
17.12.2024	1158 to 1203 hrs.	00	05
	1618 to 1706 hrs.	00	48
TOTAL TIME SPENT IN THE CHAIR		**09**	**01**
Shri Dilip Saikia			
27.11.2024	1200 to 1209 hrs.	00	09
29.11.2024	1200 to 1210 hrs.	00	10
03.12.2024	1223 to 1305 hrs.	00	42
06.12.2024	1200 to 1209 hrs.	00	09
10.12.2024	1200 to 1217 hrs.	00	17
11.12.2024	1400 to 1553 hrs.	01	53
13.12.2024	1202 to 1204 hrs.	00	02
	1514 to 1601 hrs.	00	47
	1753 to 1755 hrs.	00	02
14.12.2024	1658 to 1749 hrs.	00	51
16.12.2024	1402 to 1533 hrs.	01	31
17.12.2024	1500 to 1504 hrs.	00	04
19.12.2024	1400 to 1401 hrs.	00	01
TOTAL TIME SPENT IN THE CHAIR		**06**	**38**

1	2	3 4
Shri Jagdambika Pal		
04.12.2024	1213 to 1437 hrs.	02 24
05.12.2024	1400 to 1411 hrs.	00 11
	1500 to 1504 hrs.	00 04
12.12.2024	1201 to 1218 hrs.	00 17
	1612 to 1644 hrs.	00 32
13.12.2024	1419 to 1514 hrs.	00 55
14.12.2024	1218 to 1413 hrs.	01 55
TOTAL TIME SPENT IN THE CHAIR		**06 18**
Shri Krishna Prasad Tenneti		
28.11.2024	1200 to 1207 hrs.	00 07
03.12.2024	1443 to 1523 hrs.	00 40
	1535 to 1602 hrs.	00 27
13.12.2024	1824 to 2000 hrs.	01 36
14.12.2024	1445 to 1458 hrs.	00 13
	1506 to 1609 hrs.	01 03
16.12.2024	1742 to 1935 hrs.	01 53
TOTAL TIME SPENT IN THE CHAIR		**05 59**
Shri A. Raja		
03.12.2024	1602 to 1818 hrs.	02 16
04.12.2024	1437 to 1602 hrs.	01 25
11.12.2024	1553 to 1605 hrs.	00 12
	1640 to 1643 hrs.	00 03
	1700 to 1701 hrs.	00 01
14.12.2024	1609 to 1658 hrs.	00 49
TOTAL TIME SPENT IN THE CHAIR		**04 46**
Kumari Selja		
04.12.2024	1602 to 1754 hrs.	01 52
13.12.2024	1601 to 1718 hrs.	01 17
TOTAL TIME SPENT IN THE CHAIR		**03 09**

1	2	3 4
Shri P.C. Mohan		
17.12.2024	1706 to 1801 hrs.	00 55
18.12.2024	1400 to 1409 hrs.	00 09
TOTAL TIME SPENT IN THE CHAIR		**01 04**
Dr. Kakoli Ghosh Dastidar		
17.12.2024	1504 to 1551 hrs.	00 47
TOTAL TIME SPENT IN THE CHAIR		**00 47**
Shri Awadhesh Prasad		
12.12.2024	1801 to 1818 hrs.	00 17
TOTAL TIME SPENT IN THE CHAIR		**00 17**

25. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS TRANSACTED DURING THE THIRD SESSION OF EIGHTEENTH LOK SABHA

Business	Time Taken H.	M.	Percentage of the total time taken
BILLS —			
Government Bills	23	10	37.37
BUDGETS—			
Union Budget	07	12	11.61
MATTERS OF URGENT PUBLIC IMPORTANCE	04	41	07.55
MATTERS UNDER RULE 377	00	16	00.43
STATEMENTS —			
Under Rule 372 and Directions 73A	00	56	01.51
QUESTIONS—	08	46	14.14
OTHER MATTERS such as Oath or Affirmation, Papers Laid on the Table, Obituary References, Questions of Privileges, Points of Order, Personal Explanations etc.	16	59	27.39
TOTAL	62	00	100